IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-47(ND)/2008

IN THE MATTER OF:

Sh. Lalit Agarwal

...PETITIONER

Vs.

Shree Bihari Forging (P) Ltd. & Ors.

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 30.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Rajendra Gupta, Advocate

Mr. Lalit Aggarwal, Advocate

For the Respondents

: -

ORDER

As in C.P-15(ND)/2008.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 30.8.2017